

DIVISION BENCH
COURT - II

O-234

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/308(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND MARCH 2024, 10:30 A.M

IN THE MATTER OF	ASHIM CHAKRABORTY VS MA GAYETRI PRINTING & PACKAGING PRIVATE LIMITED
UNDER SECTION	SEC. 58(3) SEC. 59 SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Petitioner

Mr. Shourjyo Mukherjee, Adv.]

Mr. Viswarup Acharyya, Adv.]

Mr. Sailesh Mishra, Adv.] For the Respondent Nos.1 to 3

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **15th May, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**